

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2710

ANSWERED ON:28.08.2012

UNHYGIENIC BOTTLED WATER

Gandhi Shri Dilip Kumar Mansukhlal;Reddy Shri Mekapati Rajamohan

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the total number of companies engaged in production/sale of packaged natural/mineral /drinking water both with and without the Bureau of Indian Standard (BIS) certification along with their annual sales during the last three years, State-wise;
- (b) whether the Government has received any complaints regarding violation of standards in production of packaged drinking water;
- (c) if so, the details thereof and the action taken thereon indicating the number of such cases reported during the said period along with the BIS norms for production of packaged water;
- (d) whether the Government proposes to amend BIS norms for packaged drinking water; and
- (e) if so, the details thereof along with the suggestions received in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) : No Packaged Natural Mineral Water and Packaged Drinking Water can be produced or sold in the country without mandatory Bureau of Indian Standards (BIS) certification. As on 21-8-2012, a total of 3440 companies are manufacturing Packaged Drinking Water and 23 are manufacturing Packaged Natural Mineral Water. No record of their annual sales is kept by the Department.

(b) : Yes Madam.

(c) : The details of action taken against each case for the year 2009-10, 2010-11, 2011-12 are given in Annex I. The number of complaints received during the last three years and current year (as on 31st July 2012) are as follows:

2009-10	06
2010-11	04
2011-12	08
2012-13	02

Bureau of Indian Standards has formulated following Indian Standards concerning Packaged Water:

1. IS 14543 : 2004 Packaged Drinking Water (Other than natural mineral water) – Specification (First Revision)

2. IS 13428 : 2005 Packaged Natural Mineral Water – Specification (Second Revision)

(d) & (e): Standards are dynamic in nature and are subject to change, review and amendments from time to time as recommended by the concerned technical committee (Drinks and Drinking Water Sectional Committee, FAD 14). The technical committee consists of representatives from all stakeholders and follows a well defined procedure to review the standards.

As on date seven amendments to IS 14543:2004 Packaged drinking water and four amendments to IS 13428:2005 Packaged natural mineral water have been issued. FAD 14 has further proposed certain amendments which are still in consultation stage with Food Safety and Standards Authority of India (FSSAI).